

**ITEM NO.109**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**CP (CAA) No. 26/ALD/2023 IN CA (CAA) No. 22/ALD/2023**  
**(Second Motion)**

**Date of Order: 8<sup>th</sup> February, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>LOHIA CORP LIMITED WITH KANPUR PACKAGING MACHINES LTD.</b>
<b>UNDER SECTION</b>	<b>230/232 OF COMPANIES ACT 2013</b>

**THROUGH PHYSICAL/VIRTUAL HEARING:**

**ORDER**

Re-notified to 9<sup>th</sup> February, 2024.

**-Sd-**

**(Court Officer)**

***8<sup>th</sup> February, 2024***

*Priya Agarwal*  
*(Stenographer)*